Kozhikode under ESZ

1339. SHRI M.K. RAGHAVAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether the Government is aware of the fact that villages in Kozhikode constituency will falls within the 1 km of protected areas of the Western ghats, if so, the details thereof;
(b) whether the Government is aware of the fact that every year large number of agricultural lands in the hilly areas of Kozhikode are affected due to natural disasters, if so, the details regarding the measures taken to protect the interests of farmers against this; and
(c) whether the Government is aware of the fact that every year large number of agricultural lands in the hilly areas of Kozhikode are affected due to attack by wild animals, if so, the details of measures taken by the Government to protect the interests of these farmers against such wild animal attacks?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) There are 13 villages coming in the 1 km area from the boundary of the Malabar Wildlife Sanctuary, Kozhikode, out of which 4 villages are in Kozhikode Parliamentary Constituency viz., Koorachund, Kanthalad, Kedavoor and Kattippara.

(b) & (c) As informed by State Government of Kerala, incidence of agricultural crops and property damages have been reported in Kozhikode village and the State Government has carried out soil conservation measures as needed, particularly in the forest areas.

The State Government of Kerala has informed that cases of human-wild animal conflict have been reported and the State Government has undertaken mitigation measures including payment of compensation for damages of crops. An amount of Rs.53,58,097/- was paid as compensation in the last financial year by the State Government. Further State Government have also constructed solar fence and engaged watchers as measures to reduce human-wild animal conflict in these areas.

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